

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'C' BENCH
MUMBAI**

**BEFORE: SHRI M.BALAGANESH, AM
&
SHRI RAVISH SOOD, JM**

**ITA No.468/Mum/2020
(Assessment Year :2009-10)**

M/s. Press Kunj Through its proprietor Mr. Rajesh Mehra Unit No.2, New Satguru Nanak Indl. Estate Near Jay Coach, Opp. W.E. Highway, Goregaon (E) Mumbai – 400 063	Vs.	Income Tax Officer – 31(2)(5) Room No.611, 6 th Floor Kautilya Bhavan C-41 to C-43, G Block Bandra Kurla Complex Bandra (E), Mumbai
PAN/GIR No.AAHFP1849D		
(Appellant)	..	(Respondent)

Assessee by	Shri Vikas Jadhav
Revenue by	Ms. Shreekala Pardeshi
Date of Hearing	25/02/2021
Date of Pronouncement	25/02/2021

आदेश / ORDER

PER M. BALAGANESH (A.M):

This appeal in ITA No.468/Mum/2020 for A.Y.2009-10 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-42, Mumbai in appeal No.CIT(A)-42/38/14-15 dated 29/08/2019 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 147 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 20/03/2014

by the Id. Income Tax Officer-15(2)(3), Mumbai (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter mentioning that assessee had preferred an application filed in form No.1 & 2 under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form No.3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in open Court on 25/02/2021.

Sd/-
(RAVISH SOOD)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 25/02/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai